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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S.VIJAYARAGHAVAN MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TP (HC) /54 & 55/CAA/2017
NAME OF THE TRANSFEROR : BOVIAN HEALTH CARE PVT LTD
NAME OF THE TRANSFERRE : GLOBION INDIA PVT LTD
UNDER SECTION : 230

S.No. Name (in Capital) Represented by Signature

1. S.P.Muralikrishnan Counsel for Petitioner S.P.Muralikrishnan

ORDER

Mr. S.P. Muralikrishnan, Counsel for Petitioner is present and submitted that as per the order dated 26.04.2017, the private notice has been sent and publications were also effected on the regulators in two newspapers and filed the proof of service/publication to that effect and the same is taken on record. It is further submitted that the report of the Official Liquidator is awaited and he prayed for time. At request, time is enlarged. **Put up on 06.07.2017 at 10.30 A.M.**

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)